

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 830
TO BE ANSWERED ON 23.07.2021

Kuttanad Wetland Ecosystem

830. SHRI KODIKUNNIL SURESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has agreed to grant financial assistance for the implementation of Kuttanad package for development of Kuttanad wetland ecosystem in Kerala;
- (b) if so, the details thereof;
- (c) whether the Government has issued clearance for the said project; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) Under the Kuttanad and Idukki package approved by the Government in 2008, the Ministry of Environment, Forest and Climate Change (MoEF&CC) had sanctioned two proposals from the State Government of Kerala i.e. (i) "Measures for augmenting biodiversity in the backwaters along the bank of Vembanad" during the financial year 2008-09 at a cost of Rs. 37.85 lakhs and (ii) "Eradication & Utilization of Water Hyacinth" during the financial year 2010-11 at a cost of Rs. 79 lakhs.

Further, Kuttanad wetland is a part of the Vembanad-Kol Ramsar Site. The State Government of Kerala had submitted an integrated Management Action Plan for five years for Vembanad-Kol during the financial year 2017-18. Under the scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA), MoEF&CC had sanctioned an amount of Rs. 140.75 lakhs to the Government of Kerala on 60:40 cost sharing basis during the financial year 2017-18 which includes Rs. 84.45 lakhs as Central share and Rs. 56.30 lakhs as State share. The amount pertaining to Central share has been released to the State Government.
